

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

16.03.2009

CP 36/2008 (CA No. 283/96)

Mr. Shailendra Shrivastava, Counsel for applicant.
Mr. Anupam Agarwal, Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the applicant submits that he is not pressing this Contempt Petition at this stage as he is hopeful that the department is implementing the judgement of this Tribunal.

In this case, the respondents have also contested the case. Since the applicant is withdrawing the Contempt Petition, this Contempt Petition does not survives, which is accordingly disposed of. Notices issued to the respondents are hereby discharged.

PKM
(B.L. KHATRI)
MEMBER (A)

MLC
(M.L. CHAUHAN)
MEMBER (J)

AHQ

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